

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-822/ND/2018

In the matter of:

Kokila Minocha Sole Proprietor of M/s. Cosmic Devices. **Applicant**

Vs.

Dan Electronic System Pvt. Ltd.

....Respondent

Under Section: 9 of IBC Code, 2016.

Order delivered on 09.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. Naveen Kumar, Adv.
Ms. Anu Kadian, CS

For the Respondent :

ORDER

The service affidavit is filed by the learned counsel for the applicant. None appears for the corporate debtor today. Let the matter be proceeded ex parte. For further consideration on 04.09.2018.

Mukesh

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**